Affidavit to be Furnished by the candidate alongwith Nomination Paper

Hari Shankar Jadax son/daughter/wife of Binja Yadax	
Agod. 62 years, resident of vill- Mixput kushahta (mention full postal address) a and bloom of	tain
Election, do hereby solemnly affirm and state on oath as under:-	
(strike out whichever is not applicable)	
(1) I am a candidate set up by RJD (name of the political party) / am contesting as an	
Independent candidate.	

(2) Details of PAN and status of filing of Income tax return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Runees)
1.	Self	ADUPYIOGIN	2015 16	5,22,392/-
2.	Spouse-	-	-	-
3.	Dependent 1	-	-	_
1.	Dependent 2	-	-	-
5.	Dependent 3	-	_	

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	1- Trial No. 3104/15 , Sec. 417 2PC 2- Trial No. 6950/15 Sec. 465, 471, 1PC
(b)	Name of the court, Case No. and Date of order taking cognizance :	1- S.D. J.M. C1830/03 Trial 3104/15, 16.12.03 2. DM Shankar JM 60 6950/15 Dt. 15.03.2010
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	9
(b)	Name of the Court(s), Case No. and	
	Date(s) of order(s).	

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(:)	Punishme	t im	posca

(5) That I give herein below the details of the assets (movable and introvable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i) -	Cash in hand	46,325/_	25000/_	-	-	-
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	The Steam Cont Co-operative Band Rf. 3591-62 UBGB A/CNO- 10062310101004 Rf. 7892-65 SB1 A/CNO-3535 SB1 A/CNO-3535			-	
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	R4.3.73.168	<u>.</u>	-	-	-
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	L.I.C. Policy Value for Rf. 1 Lac. Premiu—Rf.— 11,395/—			7	•
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	-	-	-	=	_
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Scoxpio Model 2016 Rd. 14.40 Lac.	-			=
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	-	-	-	_	_

Ally other assets such as value of					
	1	1			
: (Claims/interest		neuroma esta Poste es	and the second	an anno di care con	
(ix, Cross Total value					
		- 1	- 1	- 1	

3. Details of Immovable assets:
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-
(i)	Agricultural Land - Location(s) Survey number(s)	7	-	-	-	-
	Area (Total measurement in acres)	8-12-6-5	-	-	-,	_
	-Whether inherited property (Yes or NO)	No	-	-	-	_
	Date of purchase in case of self acquired property	Between 1970 To 2015	_	_		_
	Cost of Land (in case of purchase)at the time of purchase	84.16.01Lace	-		-	-
	Any Investment on the land by way of development, construction etc.	=	_	_	=	
	Approximate Current market value	Rs 25/ Land	-0	-	_	_
ii)	Non-Agricultural Land Location(s) Survey number(s)	Swivey No. 1125,26,27 at Chauxi, Swan	=	-		
	Area (Total measurement in sq. ft.)	17820 39/t	-	-	_	_
	Whether inherited property (Yes or NO)	Nø.	-		_	-
+3	Date of purchase in case of self acquired property	In between 1981 to 2014	-7	-	<u>_</u>	_
	Cost of Land (in case of purchase) at the time of purchase	R\$ 4.44 Laga	-	-	-	_
	Any Investment on the land by way of development, construction etc.	Constructed 12 Rooms	-	-	-	=
	Approximate Current market value	R\$. 10.00 Logs				_
ii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	Stwar	-	-		-
	Built up Area (Total measurement in sq. ft.)	810 944.	-	1	-	-

i	V wher inherited property (* cs or NO)	No	_	1 -		T
	Date of purchase in case of serf	1987	 	+	 -	1 10
	Cost of property (in case of purchase) at the time of purchase	R\$ 24000/_	T -	-	-	_
	Any Investment on the property by way of development, construction etc.	Constructed 4 rooms	-	-		-
	Approximate Current market value	R\$. 4.00 Lac.	_	_	T	
(iv)	apartments,) -Location(s) - Survey number(s)	1/5th ghave of intenited property at kushahara, siu	an -	-	-	-
	Area (Total measurement in sq. ft.)	970 39.41	_	-	_	-
	Built up Area (Total measurement in sq. ft.)	## 970 Sq	H. —	_		-
	Whether inherited property (Yes or NO)	Yes	-		-	_
	Date of purchase in case of self acquired property	-	_	-	-	-
	Cost of property (in case of purchase) at the time of purchase	-	-	-	_	-
	Any Investment on the land by way of development, construction etc.	-	-	-	=	-
	Approximate Current market value	-		_	_	_
(v)	Others (such as interest in property)	-	_	_	_	_
(vi)	Total of Current Market Value of (i) to (v) above	39.50 Lac.	-	_	_	-

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan	Can Loan 8.92. Lack from Bihar Legislative Legislative	1	-	-	_
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	KCC Rf. 1.00 Laces	-	-	-	i-



	A-ny other liability	T		T	1	T
	Grand total of liabilities			-		<u> </u>
(ii)	Government Dues: Dues to departments dealing with government accommodation	-		10.00		
	Dues to departments dealing with supply of water	-				
	Dues to departments dealing with supply of electricity	-				
	Dues to departments dealing with supply of telephones/mobiles	-				
	Dues to departments dealing with government transport (including aircrafts and helicopters)					
	Income Tax Dues	_				
	Wealth Tax Dues	-		-		
	Service Tax, Dues	-				
	Municipal /Property Tax Dues	8=				
	Sales Tax Dues	_				
	Any other dues	_	- 2	7.		
	Grand total of all Govt. dues	_				

(7)	Details of	profession or	occupation:
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a. Self..... b. Spouse

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum.
2.	Full postal address	
3.	Number and Name of the constituency and state	-
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	

٦.	PAN of				Year for which last 1 Income Tax Return filed		istal Iranine Shawa	
	(a) Candidate							
		Spouse:						
	(c)	Dependents						
6.		Details			ies in rupees		W. 15	
١.	-	Description	Self	Spouse	Dependent-I	Dependent	-II Dependent-III	
		Moveable Asset (Total value)	19-42 Lack	0.254	e			
3.		Immovable Asset						
2.0	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	21.20 Lac.	=			20	
	(ii)	Approximate Current Market Price of Asset (Total Value)	39.50 Lac	100				
7		Liabilities						
		(i) Government dues (Total)	_	-				
A		(ii) Loans from Bank, Financial Institutions and others (Total)	10-02 Lac-	1.0				
	((ghest educational qualific Give details of School / Un urse) (Name of the Schoo	iversity educa					

(c) Total number of Pending cases where the

	nt, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the
best of my	nowledge and belief, no part of it is false and nothing material has been concealed there from. I further
declare that	980

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(h) I. my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

- 2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
- 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
- 4. The affidavit should be either typed or written legibly and neathy.